

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION & FARMERS WELFARE

LOK SABHA
STARRED QUESTION NO. 149
TO BE ANSWERED ON THE 2ND JULY, 2019

PRADHAN MANTRI FASAL BIMA YOJANA

*149. DR. (PROF.) KIRIT PREMJI BHAI SOLANKI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the data of the claims paid under the Pradhan Mantri Fasal Bima Yojana (PMFBY) to farmers during the current year and the previous year, State/UT-wise;
- (b) whether there has been any delay in the payment of claims under this scheme; and
- (c) if so, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री

(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 149 DUE FOR REPLY ON 2ND JULY, 2019.

(a): State-wise details of claims paid during 2016-17, 2017-18 and Kharif 2018 season under Pradhan Mantri Fasal Bima yojana (PMFBY) are given in **Annexure**.

(b) & (c): As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY) admissible claims are generally paid by the insurance companies within two months of completion of Crop Cutting Experiments/harvesting period subject to availability of yield data and total State share of premium subsidy from concerned State Government within time. However, settlement of claims in some States get delayed due to reasons like delayed transmission of yield data; late release of their share in premium subsidy by some States, yield related disputes between insurance companies and States, non-receipt of account details of some farmers for transfer of claims and NEFT related issues, etc. However, this Department is regularly monitoring the implementation of PMFBY including timely settlement of claims. Penalty provisions for late settlement of claims by insurance companies and late release of funds by State Governments have also been stipulated under the revised Operational Guidelines of the scheme which have come into effect from Rabi 2018-19.

Annexure

STATEMENT IN RESPECT OF PARTS (a) OF THE LOK SABHA STARRED QUESTION NO. 149 FOR 02.07.2019 REGARDING PRADHAN MANTRI FASAL BIMA YOJANA

State-wise and Year-wise details of Claims paid under Pradhan Mantri Fasal Bima Yojana (PMFBY)

(Rs. in crores)

State/UT Name	Claims Paid		
	2016-17	2017-18 (Provisional)	Kharif 2018*
A & N Islands	0.15	-	-
Andhra Pradesh	932.31	637.18	579.47
Assam	5.15	0.87	-
Bihar	347.89	374.54	-
Chhattisgarh	160.07	1,385.14	866.25
Goa	0.03	0.00	-
Gujarat	1,267.20	1,056.89	2,328.58
Haryana	296.20	895.52	734.05
Himachal Pradesh	45.37	64.55	7.19
Jammu & Kashmir	-	9.80	6.83
Jharkhand	31.17	45.42	0.00
Karnataka	1,724.69	850.53	28.96
Kerala	44.55	11.02	8.14
Madhya Pradesh	2,020.37	5,742.44	-
Maharashtra	2,314.71	3,656.37	3,016.76
Manipur	1.96	0.67	-
Meghalaya	0.03	0.02	-
Odisha	432.16	1,775.23	475.68
Puducherry	7.57	-	-
Rajasthan	1,914.64	1,800.16	474.44
Sikkim	0.11	-	-
Tamil Nadu	3,502.01	1,695.44	10.60
Telangana	178.33	603.59	-
Tripura	0.71	1.00	-
Uttar Pradesh	582.07	380.31	416.93
Uttarakhand	27.47	39.44	47.53
West Bengal	420.25	243.86	44.41
GRAND TOTAL	16,257.16	21,269.98	9,045.83

* Provisional. Claims for few crops and areas including long duration crops are not worked out/estimated.
